

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:899

ANSWERED ON:01.03.2013

HOSTELS FOR SCHEDULED TRIBES GIRLS AND BOYS

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Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of scheme of `Hostels for Scheduled Tribes (STs) Girls and Boys` being implemented by the Government along with the funds allocated thereunder during each of the last three years and the current year;
- (b) the number of hostels for ST girls and boys presently functioning in the country, separately along with the number of students benefited therefrom, State/ UT-wise;
- (c) the details of proposals received from various States and Universities for construction of hostel buildings along with the funds released and utilized thereunder during the said period, State/UT-wise and University-wise;
- (d) the status of construction of such hostels in the country along with the monitoring mechanism adopted by the Government to ensure timely construction of hostels and optimum utilization of funds for the purpose; and
- (e) the further measures taken/proposed to be taken by the Government to make the scheme effective?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT.RANEE NARAH)

(a): A Centrally Sponsored Scheme of "Hostels for ST boys and girls" is being implemented by the Ministry under which grant-in-aid is released to State Governments/UT Administrations and Universities for construction of hostel buildings for ST boys and girls based on proposals sent by the States/UTs/Universities according to their requirement of such hostels. As per the provisions of the scheme, 100% central assistance is provided for construction of all Hostels (both boys and girls) in naxal-affected districts identified by Ministry of Home Affairs from time to time. For areas other than naxal-affected districts, full cost of Hostel for girls and 50% of the total estimated cost in respect of hostel for boys are borne by the Government of India. The details of fund allocated during each of the last three years and current year is given as under:-

Rs in crore		
Sl	Year	Amount
1	2009-10	64.00
2	2010-11	78.00
3	2011-12	78.00
4	2012-13	78.00

(b): Under the Scheme, the Ministry provides financial assistance to States/UTs and Universities for construction of hostels building for ST Girls and Boys at the middle, secondary, college and university level of education. The running and maintenance of the hostels sanctioned by the government is solely the responsibility of States/UTs and Universities the State/UT. The number of hostels sanctioned State/UT and Universities along with number of seats created during the last three years and current years is given at Annexure-I.

(c): The receipt of proposal from the State Governments/UT Administrations/Universities for grant of funds under the scheme is an ongoing and continuous process. Funds are released only if the proposals are complete in all respects including utilization certificates and physical progress report of funds released earlier and subject to availability of funds in a particular year. The State/UT/University has to revalidate the proposal for the next financial year. The details of proposals which were complete in all respect during the last three years and funds for which were released as per availability of funds under the scheme during the last three years and current year (State-wise) are given in Annexure-II.

(d): While the primary responsibility of monitoring the progress in the construction of hostels and ensuring their timely completion rests with the State Governments/UT Administrations, this Ministry also does secondary monitoring by obtaining "Utilisation Certificate" in GFR-19A format as well as Physical Progress Report from the State Government /UT Administration/ Universities. Funds for construction of Hostels are released by the Ministry on installment basis upon the receipt of the Utilization Certification in GFR-19A format as well as Physical Progress Report from the State Government/ UT Administration/ Universities. The status on construction of

hostels since 2002-03 onward is at Annexure – III.

(e): The Scheme of Hostels for ST Girls and Boys has proven to be a very popular one considering the great demand received each year from the State Governments/UT Administrations. The Ministry has been holding meetings with State Governments/ UT Administrations from time to time to stress upon the importance of ensuring timely completion of constructions of the hostels so that the maximum number of ST girls and boys may avail of the benefits, and thereby make the Scheme even more effective.